

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 22-07-2022**

| Sl no. | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
|---------------|--------------------|-----------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | CRLA/571/2022 | SURYAKANTA DWIBEDI | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 2 | CRLA/572/2022 | S.S.RAY 2 | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 3 | CRLA/574/2022 | ANIRUDHA DAS | OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 4 | WP(C)/18215/2022 | PRAFULLA KUMAR RATH | OTHERS. LEGIBLE COPY OF PAGE 19 TO BE FILED |
| 5 | WP(C)/17903/2022 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 6 | WP(C)/17908/2022 | PRASANTA KUMAR NANDA | OTHERS. PAGE 33 IS TO BE ATTESTED OTHERS. PARAGRAPHS NOT CORRECTLY MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 7 | WP(C)/17931/2022 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 8 | MACA/347/2022 | MAHITOSH SINHA | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |

| | | | |
|----|------------------|--------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 9 | WP(C)/12461/2022 | DINESH KUMAR PATRA | OTHERS. NEAT COPY OF PAGES VIDE ANNEX 1 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 10 | WP(C)/18209/2022 | PRASANTA KUMAR SATAPATHY | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 11 | WP(C)/18217/2022 | PRASANTA KUMAR SATAPATHY | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 12 | WP(C)/18208/2022 | PRASANTA KUMAR SATAPATHY | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 13 | WP(C)/18210/2022 | PRASANTA KUMAR SATAPATHY | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 14 | WP(C)/18207/2022 | PRASANTA KUMAR SATAPATHY | 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 15 | WP(C)/17452/2022 | MANOJ KUMAR MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | WP(C)/17092/2022 | SANJAY KUMAR SAMANTARAY | OTHERS. NEAT COPY OF PAGE 26 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 | RSA/165/2022 | KSHIRODA KUMAR ROUTH | OTHERS. COURT FEE PAYABLE NOT FURNISHED .PUT UP FOR S.R AFTER THE COURT FEE PAYABLE IS FURNISHED AND REQUIRED |

| | | | |
|----|-----------------|------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | C.FEE IS PAID |
| 18 | ITA/52/2022 | TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX) | OTHERS. ENROLLMENT NO. OF FILING ADVOCATE NOT FURNISHED IN WRIT APPEAL MEMO |
| 19 | WA/924/2022 | RAMA KRISHNA BISOI | OTHERS. PARAGRAPH NO. AT THE PAGES 1 & 2 TO BE CORRECTED OTHERS. GROUND OF APPEALS NOT FURNISHED OTHERS. WHICH ORDER IS AGGRIEVED AT TO BE NOTED PRIOR TO THE GROUNDS OF APPEAL OTHERS. GOOD GROUND CERTIFICATE TO BE APPENDED AT THE CONCLUDING PART OF A.MEMO OTHERS. ENROLLMENT NO. AND MOBILE NO.S OF SIGNING ADVOCATES TO BE INDICATED 1. COURT FEE IS DEFICIENT. 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 20 | WA/903/2022 | DEBENDRA KUMAR MOHANTY, ASC | OTHERS. DATE MENTIONED IN THE INDEX AS WELL AS THE BODY OF THE PETITION DO NOT MATCH TO THE DOCUMENT |
| 21 | RPFAM/150/2022 | SIDHARTH PRASAD DAS | 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 22 | CRLREV/326/2022 | ARUN KUMAR DAS 1 | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | |
|----|------------------|-------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 23 | CRLREV/328/2022 | RABINDRA KUMAR SAHOO | OTHERS. CODE INDICATED INCORRECTLY 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | WP(C)/17788/2022 | J.N.PANDA | 4. AFFIDAVIT/VERIFICATION NOT PROPER. 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 25 | WP(C)/17787/2022 | J.N.PANDA | 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 26 | WP(C)/17772/2022 | J.N.PANDA | 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |

| | | | |
|----|------------------|------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 27 | WP(C)/17790/2022 | J.N.PANDA | 5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 28 | WP(C)/17266/2022 | MANOJ OJHA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 29 | WP(C)/17268/2022 | MANOJ OJHA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | WP(C)/18079/2022 | SATYABRATA DASH | OTHERS. PAGE 6 NOT NEAT |
| 31 | WA/939/2022 | SHIBANI SHANKAR PRADHAN, AGA | OTHERS. INDEX NOT CORRECTLY DESCRIBED OTHERS. UNDERTAKING FOR TRANSLATED COPY NOT FURNISHED |
| 32 | WP(C)/17854/2022 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 33 | WP(C)/17853/2022 | PRASANTA KUMAR NANDA | OTHERS. DATE OF ANN 4 AS AVERRED IN PARA 9 NOT TALLY OTHERS. PARAGRAPHS NOT CORRECTLY NUMBERED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL |

| | | | |
|----|------------------|-------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 34 | WP(C)/17851/2022 | PRASANTA KUMAR NANDA | OTHERS. ANN 1 NOT ATTESTED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 35 | WP(C)/18171/2022 | BIRAJA PRASANNA DAS | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 36 | WP(C)/18173/2022 | BIRAJA PRASANNA DAS | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 37 | WP(C)/18206/2022 | AVIJIT PAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 38 | WP(C)/17235/2022 | DAYANIDHI MISHRA | OTHERS. NEAT & LEGIBLE COPY OF PAGE 12,17 & 20 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 39 | WP(C)/17213/2022 | PANCHANAN PANIGRAHI | OTHERS. DATE OF EXECUTION OF V.NAMA NOT FURNISHED OTHERS. RS 50/- HCBAWS FEE NOT PAID OTHERS. ONESIDED COPY OF PAGE 11 NOT FILED 6. RECEIPT SHOWING SERV.COPY |

| | | | |
|----|------------------|---------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | WP(C)/17238/2022 | SAROJ KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 41 | WP(C)/17212/2022 | SURJYA NARAYAN SAHU | OTHERS. INSTEAD OF SIGNING THE PAGE OF W.P ,THE COUNSEL HAS ATTESTED THE SAME AS TRUE COPIES 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 42 | WP(C)/17226/2022 | SUSANTA KUMAR SAHU | OTHERS. LEGIBLE COPY OF PAGE 9 & 10 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 43 | WP(C)/17229/2022 | BIJAYA KUMAR PATTANAİK | OTHERS. NEAT & LEGIBLE COPY OF PAGE 18 TO BE FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 44 | WP(C)/17220/2022 | SHASHI BHUSAN JENA | OTHERS. LEGIBLE COPY OF PAGE 12 & 22 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. |
| 45 | WP(C)/17817/2022 | ARUN KUMAR PATRA | OTHERS. SERIAL NO. OF THE PARAGRAPHS NOT CORRECTLY FURNISHED |

| | | | |
|----|------------------|---------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | WP(C)/16934/2022 | ARUN KUMAR PATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 47 | WP(C)/17219/2022 | ASHIS KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 48 | WP(C)/17282/2022 | ARABINDA TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 49 | WP(C)/17224/2022 | NIRANJAN LENKA | OTHERS. PAGE 93,94,96 TO 99,100 & 101 NOT LEGIBLE OTHERS. SERIAL NO. OF THE PARAGRAPHS NOT CORRECTLY FURNISHED 4. AFFIDAVIT/VERIFICATION NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 50 | WP(C)/17382/2022 | BIDYADHAR MANASINGH | OTHERS. PAGE 4 NOT LEGIBLE OTHERS. WELFARE FEE OF RS 50/- NOT PAID |
| 51 | WP(C)/17384/2022 | BIDYADHAR MANASINGH | OTHERS. WELFARE FEE OF RS 50/- NOT PAID OTHERS. PAGE 5,6 & 7 NOT NEAT & LEGIBLE 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING |

| | | | |
|----|------------------|------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | ADVOCATES NOT INDICATED |
| 52 | WP(C)/17274/2022 | MANOJ OJHA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 53 | WP(C)/18096/2022 | | OTHERS. DATE FURNISHED IN ANNX 3 OF THE INDEX & IN PARA 5 OF THE PETITION NOT TALLY WITH THE DATE FURNISHED IN THE DOCUMENTS FILED VIDE ANNX 3 IN THE WRIT PETITION 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 54 | CRLMP/1464/2022 | SURJYA NARAYAN SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 55 | CRLMP/1463/2022 | SURJYA NARAYAN SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 56 | CRLMP/1462/2022 | SURJYA NARAYAN SAHU | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 57 | CRLMP/1461/2022 | ATMAJIT MANMITH DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 58 | WP(C)/17389/2022 | SAROJ KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |

| | | | |
|----|------------------|-----------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 59 | WP(C)/17296/2022 | RANJIT MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 60 | WP(C)/17283/2022 | S.SATAPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 61 | WP(C)/17217/2022 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 62 | WP(C)/17466/2022 | SAMARENDRA PATTANAİK | OTHERS. RS 50/- HCBAWS FEE NOT PAID OTHERS. PAGE 25 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 63 | WP(C)/17271/2022 | MANOJ OJHA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 64 | CRLMP/1445/2022 | SANTOSH KUMAR MAHANTY | OTHERS. NEAT COPY OF PAGE 7 TO 10,15 TO 17 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 65 | CRLMP/1443/2022 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 66 | CRLMP/1442/2022 | BYOMAKESH TRIPATHY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

| | | | |
|----|------------------|-------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 67 | CRLMP/1447/2022 | AVIJIT PATNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 68 | CRLMP/1446/2022 | RABINDRA KUMAR SAHOO | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | CRLMP/1448/2022 | BISWA PRAKASH DHAL | OTHERS. LOGO OF RS 50 /- TO BE PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 70 | CRLMP/1449/2022 | JAYADEBA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 71 | WP(C)/17425/2022 | ANJAN PATNAIK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | WP(C)/18385/2022 | SASWATI MOHAPATRA | OTHERS. PG. NO. 16 NOT LEGIBLE. |
| 73 | WP(C)/17582/2022 | SWAPNA KUMAR OJHA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 74 | WP(C)/18394/2022 | SUKANTA KUMAR DALAI | OTHERS. TYPE COPY OF PAGE 166 TO BE FILED OTHERS. NEAT COPY OF PAGE 168 TO BE FILED |
| 75 | RVWPET/159/2022 | ADAM ALI KHAN, S.K.MISHRA, | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER |

| | | | |
|----|------------------|----------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | S.K.SAHOO | NOT FILED |
| 76 | CRLMP/1450/2022 | RUCHI RAJGARHIA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 77 | CMP/639/2022 | PRADEEP KUMAR DAS | OTHERS. NEAT COPY OF PAGE 26 TO BE FILED 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 78 | CMP/634/2022 | ANAM CHARAN PANDA | OTHERS. NEAT COPY OF PAGE 12 TO 14,18 TO BE FILED |
| 79 | WP(C)/17275/2022 | MANOJ OJHA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 80 | WP(C)/17276/2022 | MANOJ OJHA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 81 | WP(C)/17278/2022 | MANOJ OJHA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 82 | WP(C)/17280/2022 | MANOJ OJHA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | WP(C)/17281/2022 | MANOJ OJHA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | WP(C)/17279/2022 | MANOJ OJHA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 85 | WPCRL/87/2022 | RAMA CHANDRA JENA | 5. SECOND COPY OF PETITION NOT |

| | | | |
|----|------------------|--------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | FILED. |
| 86 | WP(C)/17708/2022 | PRASANTA KUMAR NAYAK | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 87 | CMP/642/2022 | DIPTI RANJAN BHOKTA | OTHERS. NEAT COPY OF PAGE 14 TO 19 TO BE FILED |
| 88 | WP(C)/17668/2022 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE 14 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 27. PETITIONS/APPEALS/APPLICATION NOT IN PROPER FONT/NOT IN PROPER FONT SIZE |
| 89 | CMP/640/2022 | DEEPALI MAHAPATRA | OTHERS. NEAT COPY OF PAGE 31 TO BE FILED |
| 90 | WP(C)/17388/2022 | SAROJ KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 91 | WPCRL/88/2022 | NARESH CH. JENA | OTHERS. THIS MAY BE REGISTERED AS CRLMP 5. SECOND COPY OF PETITION NOT FILED. |
| 92 | ARBP/42/2022 | LINGARAJ | OTHERS. PUT UP FOR S.R AFTER |

| | | | |
|----|------------------|------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | SARANGI | FILING OF REQUIRED COURT FEE OF RS 488 /- |
| 93 | RSA/167/2022 | SUMITRA MOHANTY | OTHERS. THE PROFORMA RESPONDENT NO.7,8,9 WERE NOT PARTIES IN LOWER APPELLATE COURT & APPELLANT NO. 2(A),2(B) & 2(C) IN THE LOWER COURT NOT MADE PARTIES |
| 94 | RSA/168/2022 | SUMITRA MOHANTY | OTHERS. THE PROFORMA RESPONDENT NO.7,8,9 WERE NOT PARTIES IN LOWER APPELLATE COURT & APPELLANT NO. 2(A),2(B) & 2(C) IN THE LOWER COURT NOT MADE PARTIES |
| 95 | WP(C)/18337/2022 | SARTHAK PRADHAN | 1. COURT FEE IS DEFICIENT. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 96 | WP(C)/18241/2022 | DEVAVRAT DEVESH | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 97 | WP(C)/17334/2022 | MADAN MOHAN DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 98 | WP(C)/17383/2022 | SAROJ KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT |

| | | | |
|-----|------------------|-----------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 99 | WP(C)/17385/2022 | SAROJ KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 100 | WP(C)/17387/2022 | SAROJ KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 101 | CRLA/570/2022 | AMIT KUMAR NATH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 102 | CRLA/569/2022 | DEVASHIS PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 103 | WP(C)/18047/2022 | AMIT PRASAD BOSE | OTHERS. NEAT COPY OF PAGE 15 & 16 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 104 | MACA/354/2022 | AKSHYANGSHU SEKHAR NANDY | OTHERS. CODE INDICATED INCORRECTLY |

| | | | |
|-----|------------------|----------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 105 | MACA/349/2022 | BINAYAK PRASHAD MOHANTY | OTHERS. CODE NOT CORRECTLY STATED |
| 106 | MACA/346/2022 | A.S.NANDY | OTHERS. I.A NO. 708/22 NOT PROPERLY ADDRESSED TO THE C.J 3. AUTHENTICATION FEE IS DEFICIENT. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 107 | MACA/342/2022 | BIRANCHI NARAYAN RATH | 24. LIMITATION NOT IN TIME / EXPIRED. |
| 108 | MACA/345/2022 | DILIP KUMAR MISRA | OTHERS. CAUSE TITLE IN ORDER,BUT PRESENT AGE OF THE APPELLANT AS PER POWER NOT STATED |
| 109 | WPCRL/89/2022 | BHABANI SHANKAR DAS PARIDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 110 | WP(C)/17337/2022 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE NO. 10,12,17,19 & 20 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 27. PETITIONS/APPEALS/APPLICATION NOT IN PROPER FONT/NOT IN PROPER FONT SIZE |
| 111 | WP(C)/17337/2022 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE NO. 10,12,17,19 & 20 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL |

| | | | |
|-----|------------------|--------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 27. PETITIONS/APPEALS/APPLICATION NOT IN PROPER FONT/NOT IN PROPER FONT SIZE |
| 112 | WP(C)/18124/2022 | GYANA RANJAN SETHI | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 113 | WP(C)/18308/2022 | MANOJ KUMAR MOHANTY | OTHERS. SERIAL NUMBERS OF THE PARAGRAPHS NOT CORRECTLY FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 114 | WP(C)/17811/2022 | SUBHRANSU BHUSAN MOHANTY | OTHERS. PAGE NO. 13,14,21,23,26,43 & 49 TO 55 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 27. PETITIONS/APPEALS/APPLICATION NOT IN PROPER FONT/NOT IN PROPER FONT SIZE |
| 115 | WP(C)/18238/2022 | BISWAJIT NAYAK | 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE |

| | | | |
|-----|------------------|-------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 116 | WP(C)/18334/2022 | SARTHAK PRADHAN | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 117 | WP(C)/18211/2022 | MERUSAGAR SAMANTRAY | OTHERS. PAGE 24 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 118 | WP(C)/18168/2022 | SUKANTA KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 119 | WP(C)/18338/2022 | SARTHAK PRADHAN | 1. COURT FEE IS DEFICIENT. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 120 | WP(C)/18127/2022 | SAMIR KUMAR MISHRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 121 | WP(C)/18280/2022 | DIPTI RANJAN BHOKTA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 122 | CRLMP/1458/2022 | JAYADEBA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 123 | CRLMP/1460/2022 | SASMITA NAYAK | OTHERS. THIS MAY BE REGISTERED AS WP(C) 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |

| | | | |
|-----|------------------|--------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 124 | WP(C)/17898/2022 | SAMARENDRA MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 125 | WP(C)/17262/2022 | SIDDHARTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 126 | WP(C)/17261/2022 | SIDDHARTHA SAMAL | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. |
| 127 | WP(C)/17284/2022 | SATYA SHIVA DASH | OTHERS. I.A NO. 9270/21 IS NOT CORRECTLY MARKED OTHERS. YEAR OF I.A NO. 9270/2021 AND WP(C) NO. 17284/21 AS MENTIONED IN SAID I.A SEEMS TO BE INCORRECT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 128 | WP(C)/17285/2022 | SATYA SHIVA DASH | OTHERS. YEAR OF I.A & YEAR OF W.P MENTIONED IN SAID I.A SEEMS TO BE INCORRECT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 129 | WP(C)/17265/2022 | SIDDHARTHA | 6. RECEIPT SHOWING SERV.COPY |

| | | | |
|-----|------------------|-------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------|
| | | SAMAL | TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. |
| 130 | WP(C)/17263/2022 | SIDDHARTHA SAMAL | OTHERS. NEAT & LEGIBLE COPY OF PAGE 11 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. |
| 131 | WP(C)/17298/2022 | RANJIT MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 132 | WP(C)/17926/2022 | PRASANTA KUMAR NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 133 | WP(C)/17925/2022 | PRASANTA KUMAR NANDA | 3. AUTHENTICATION FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 134 | WP(C)/17264/2022 | SIDDHARTHA SAMAL | OTHERS. LEGIBLE COPY OF PAGE 11 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14. NOT PROPERLY INDEXED. |
| 135 | WP(C)/17239/2022 | SAROJ KUMAR DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 136 | WP(C)/17270/2022 | G.K.NANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |

| | | | |
|-----|------------------|--------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 137 | WP(C)/17297/2022 | KUNJA SUNDAR DAS | OTHERS. ONESIDED COPY OF PAGE 9 NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 138 | WP(C)/17243/2022 | NIRMAL RANJAN ROUTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 139 | WP(C)/18035/2022 | BIBHUTI BHUSAN SWAIN | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 140 | WP(C)/17947/2022 | GOPINATH MISHRA | OTHERS. NEAT COPY OF PAGE 15 TO 19,25 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 141 | WP(C)/17985/2022 | SAMEER KUMAR DAS | OTHERS. NEAT COPY OF PAGE 12,14 TO 17,31,32 TO BE FILED 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 142 | CRLMP/1465/2022 | PRADEEP KUMAR PANDA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED. |
| 143 | CRLMP/1455/2022 | BIJAYA KUMAR RAGADA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 144 | CRLMP/1457/2022 | SIDHARTHA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 145 | WP(C)/17288/2022 | SHASHI BHUSAN JENA | 6. RECEIPT SHOWING SERV.COPY |

| | | | |
|-----|------------------|--------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | TO AG/CG/IT/CT/ETC.NOT FILED. |
| 146 | WP(C)/17222/2022 | SHASHI BHUSAN JENA | OTHERS. PARAGRAPHS NOT CORRECTLY MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 147 | WP(C)/17216/2022 | SHASHI BHUSAN JENA | OTHERS. PAGE 3 IS NOT SIGNED BY THE COUNSEL OTHERS. PARAGRAPHS NOT CORRECTLY MARKED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 148 | CRLMP/1459/2022 | RAKESH KUMAR ROUTRAY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 149 | CRLMP/1452/2022 | SANJIB KUMAR BHANJADEO | OTHERS. NEAT COPY OF PAGE 20 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 150 | CRLMP/1437/2022 | GYANESWAR SATPATHY | OTHERS. RS 30 /- TO BE PAID AS HCBWA FEE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 151 | CRLMP/1438/2022 | BIBHUTI BHUSAN CHOUDHURY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 152 | CRLMP/1439/2022 | SAIDATTA SENAPATI | OTHERS. NEAT COPY OF PAGES 11 TO 13 TO BE FILED |

| | | | |
|-----|------------------|-----------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 153 | CRLMP/1441/2022 | BYOMAKESH TRIPATHY | OTHERS. COURT FEE OF RS 10/- NOT PAID 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 154 | WP(C)/18386/2022 | BIDYALOK MOHAPATRA | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 155 | WP(C)/18386/2022 | BIDYALOK MOHAPATRA | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 156 | WP(C)/17746/2022 | ADISHA MOHANTY | OTHERS. O.P NO.6 NOT REPRESENTED THROUGH OTHERS. O.P NO. 1,2,4 & 5 NOT PROPERLY DESCRIBED OTHERS. CORRECTION MADE WITHOUT INITIALS BY THE NOTARY OTHERS. RULE 8 OF THE O.H.C P.I.L RULE 2010 NOT COMPLIED WITH 11. NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 17. REFERENCE CERTIFICATE NOT FURNISHED. |
| 157 | WP(C)/17299/2022 | SUBASH CHANDRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | |
|-----|------------------|-------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | SAHOO | 8. CAUSE TITLE NOT IN ORDER. |
| 158 | CRLMP/1440/2022 | ARIJEET MISHRA | OTHERS. NEAT COPY OF PAGE 7 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 159 | WP(C)/18320/2022 | PRATIK DASH | OTHERS. LEGIBLE COPY OF PAGE 36 TO 42 TO BE FILED OTHERS. I.A NO. 9801/2022 NOT PAGEMARKED 5. SECOND COPY OF PETITION NOT FILED. |
| 160 | WP(C)/18266/2022 | KARUNAKAR RATH | OTHERS. PAGE 7 TO 12 NOT LEGIBLE 1. COURT FEE IS DEFICIENT. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 28. PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 161 | CRLMP/1453/2022 | SURYAKANTA DASMOHAPATRA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 162 | CRLMP/1454/2022 | ARJUNA CHARANA BEHERA | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | |
|-----|------------------|------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 163 | WP(C)/17650/2022 | PRAVAT RANJAN SUTAR | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8. CAUSE TITLE NOT IN ORDER. 29. NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 164 | WP(C)/17333/2022 | SURESH KUMAR PANDA | OTHERS. PAGE NO. 10,14 & 15 NOT LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20. VERNACULAR CERTIFICATE NOT FURNISHED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 165 | CRLMP/1434/2022 | BIJAYA NANDA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 166 | CRLA/567/2022 | ANIRUDHA DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 167 | CRLA/566/2022 | SAMARENDRA MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 168 | WA/938/2022 | MANOJA KUMAR KHUNTIA, AGA | OTHERS. I.A NO. 2345/22 NOT PAGEMARKED |

| | | | |
|-----|------------------|----------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | OTHERS. DATE OF ORDER AS FURNISHED AT REFERENCE PARA NOT CORRECT OTHERS. PAGEMARKING NOT TALLY INDEX IN CAVEAT PETITION OTHERS. V.NAMA NOT FILLED IN WITH NAMES 1. COURT FEE IS DEFICIENT. |
| 169 | WP(C)/18460/2022 | SATYABRATA MOHANTY | OTHERS. NEAT COPY OF PG. 16 TO 28 TO BE FILED. |
| 170 | WA/937/2022 | GYANARANJAN MOHAPATRA, ASC | OTHERS. PRAYERS OF I.A NO. 2341 & 2343 NOT SIGNED OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED OTHERS. REFERENCE DOES NOT MENTION THAT WP(C) 9799/21 WAS ALSO DISPOSED ON 14.12.21 |
| 171 | WP(C)/17745/2022 | ADISHA MOHANTY | 8. CAUSE TITLE NOT IN ORDER. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 172 | WA/935/2022 | SAILAZA NANDAN DAS, ASC | OTHERS. NAME OF R-18 NOT TALLY |
| 173 | WP(C)/18453/2022 | AMIT PRASAD BOSE | OTHERS. NEAT COPY OF PAGE 9,11,12 TO BE FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19. UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 174 | WP(C)/17970/2022 | RAMESH AGARWAL | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING |

| | | | |
|-----|------------------|-----------------------------|-------------------------------------------------------------------------------------------------------------------------------|
| | | | ADVOCATES NOT INDICATED |
| 175 | WP(C)/17971/2022 | RAMESH AGARWAL | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 176 | MACA/355/2022 | PRASANTA KUMAR MAHALI | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 24. LIMITATION NOT IN TIME / EXPIRED. |
| 177 | RPFAM/152/2022 | SANTOSH KUMAR MAHANTY | OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED 24. LIMITATION NOT IN TIME / EXPIRED. |
| 178 | MACA/360/2022 | PRASANTA KUMAR MAHALI | 21. STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. |
| 179 | RPFAM/151/2022 | ARJUNA CHARANA BEHERA | OTHERS. C.COPY OF JUDGEMENT NOT FILED |
| 180 | WP(C)/17969/2022 | RAMESH AGARWAL | 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 181 | WP(C)/18078/2022 | SATYABRATA DASH | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 182 | WP(C)/17742/2022 | ADISHA MOHANTY | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7. VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |

| | | | |
|-----|-----------------|---------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| | | | <p>8. CAUSE TITLE NOT IN ORDER. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED</p> |
| 183 | CRLREV/330/2022 | AJIT KUMAR TRIPATHY | 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 184 | RVWPET/149/2022 | ADV. | <p>6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18. CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED</p> |